

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.27/7/AMR/2020	Main Case	7 of IBC	State Bank of India (FC) Vs Prathyusha Resources & Infra Pvt Ltd (CD)
	IA(IBC)/77/2023	38, 42 and 60(5) of IBC	Central Board of Trustees Employees Provident Fund Vs. Mr. K. Sivalingam, Liquidator and M/s Pratuysa Resources & Infra Private Limited
	IA (IBC)/82/2023	60(5) of IBC	M/s. Pism Ventures LLP, Successful Bidder Vs. Sri K. Siva Lingam, Liquidator
	IA(IBC)/48/2023	Rule 11 of NCLT Rules, 2016	Joint Commissioner of CT & GST, Bhubaneswar-II Vs. K. Sivalingam, Liquidator
	Appeal(IBC)/1/2023	42 of IBC	Joint Commissioner of CT & GST, Bhubaneswar-II Vs. K. Sivalingam, Liquidator
	IA(IBC)/388/2022	Sec 45 r/w/ 48 of IBC	Mr. K. Sivalingam, Liquidator Vs. Mr. P. Raja Rao & Mr. P.V. Prabhakar Rao

**ORDER**

**IA(IBC)/77/2023:** Dr.B.Manoj Kumar, Counsel for the Applicant present. The counsel for the Applicant shall issue notice to the Respondents by informing the next date of hearing. For filing proof of service, list the matter on 17.04.2023.

**IA (IBC)/82/2023:** Ms.D.Achala Siri, Counsel for the Applicant present. Mr.M.Sridhar, Counsel seeks to take notice on behalf of the Respondent. Heard both the counsel. After hearing the counsel for the respondent requests time for filing counter. For filing vakalathnama and counter, list the mater on 31.03.2023.

**IA(IBC)/48/2023:** Mr.Sidharth Shankar Padhy, Counsel for the Applicant present. Mr.Sridhar, Counsel for the Respondent present. The counsel for the Applicant submits that he received the copy of the counter only two days back and has sent the same for instructions. Hence, list the matter on 17.04.2023.

**Appeal(IBC)/1/2023:** List the IA along with IA(IBC)/48/2023 on 17.04.2023.

**IA(IBC)/388/2022:** Mr.M.Sridhar, Counsel for the Applicant present. Ms.Shreya Devaki, Counsel for Respondents present and requested time for filing counter. Hence, for filing counter, list the matter on 17.04.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**